

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, 14th December 2018

No.HCM/MJS/T-1/92-Estt. On completion of training at the Manipur Judicial Academy, the High Court of Manipur is pleased to order the following transfer and posting of the Manipur Judicial Service, Grade-III Officers with immediate effect and until further orders.

Sl. No.	Name of the Officer	Present Place of Posting	Place of New Posting
01	Shri Sorokhaibam Sadananda Singh	Civil Judge(Jr.Divn.)/JMFC, Jiribam	Deputy Member Secretary, MASLSA
02	Shri Shubham Vashist	Deputy Member Secretary, MASLSA	Civil Judge(Jr.Divn.)/JMFC, Jiribam

The officer at Sl. No. 02, Shri Subham Vashist shall be the first mover. He shall handover the charge of Deputy Member Secretary, MASLSA, to Smt. Ashem Tarunakumari, Civil Judge(Jr. Divn.)/JMFC, Imphal West-I and take charge of Civil Judge(Jr. Divn.)/JMFC, Jiribam from Shri Sorokhaibam Sadananda Singh, Civil Judge(Jr. Divn.)/JMFC, Jiribam.

The officer at Sl. No. 01, Shri Sorokhaibam Sadananda Singh shall hand over the charge of Civil Judge(Jr. Divn.)/JMFC, Jiribam to Shri Subham Vashist and proceed to his new place of posting. He shall take over the charge of Deputy Member Secretary, MASLSA from Smt. Ashem Tarunakumari Devi.

Md. Arshad Saeed Shah shall proceed to his present place of posting i.e. Civil Judge(Jr. Divn.)/JMFC, Moreh on being relieved from the Manipur Judicial Academy.

Km. Kimneingah Kipgen shall proceed to her present place of posting i.e. Administrative Officer, District & Sessions Division, Imphal East on being relieved from the Manipur Judicial Academy.

Handing over and taking over of charges shall be completed on or before 21.12.2018.

By Order etc.

Sd/-

(A. Guneshwar Sharma)
REGISTRAR GENERAL

F. No. HCM/MJS/T-1/92-Estt./26476-96

Imphal, 14th December 2018

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. District & Sessions Judge, Imphal West/Imphal East.
4. Member Secretary, MASLSA.
5. The Registrar(Judl)/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
6. The CPC, High Court of Manipur for uploading on the website.
7. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
8. Chief Judicial Magistrate, Chandel/Imphal East.
9. The Deputy Registrar (Judl.)/(Accounts/Planning)(Admn/PM&P), High Court of Manipur.
10. Smt. Ashem Tarunakumari, Civil Judge(Jr. Divn.)/JMFC, Imphal West-I.
11. Shri Sorokhaibam Sadananda Singh, Civil Judge(Jr. Divn.)/JMFC, Jiribam.
12. Shri Shubham Vashist, Deputy Member Secretary, MASLSA.
13. Md. Ashad Saeed Shah, Civil Judge(Jr. Divn.)/JMFC, Moreh.
14. Km. Kimneingah Kipgen, Administrative Officer.
15. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir.
17. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Superintendent (Estt – II), High Court of Manipur.
21. The Guard File/Notice Board.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR